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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH;

HYDERABAD

CP.No.29 of 2000 in OA.No.1041 of 1999.

DATE OF ORDER:17-4-2000.

BETWEEN:

J.Krishnaiah.

...Applicant

a n d

Shri N.C.Sinha, General Manager,
South Central Railway, Rail Nilayam,
Secunderabad.

...Respondent

COUNSEL FOR THE APPLICANT :: Mr.K.Sudhakar Reddy

COUNSEL FOR THE RESPONDENTS : Mr.C.V.Malla Reddy

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: O R D E R :

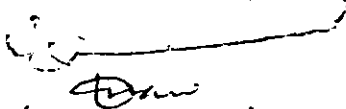
(PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.K.Sudhakar Reddy, learned Counsel for the
Applicant and Mr.Venugopal for Mr.C.V.Malla Reddy/for the
Respondents..

2. This CP is for the same as the CP.No.31 of 2000 in OA.
No.1050 of 1999, which is disposed of today. The Order in the
OA is also passed with the same Order in OA.No.1050 of 1999.

3. Hence, this CP is also closed with the same Order as
given in CP.No.31 of 2000.


(R.RANGARAJAN.)
MEMBER (A)


(D.H.NASIR)
VICE CHAIRMAN

DATED: this the 17th day of April, 2000

Dictated in the Open Court

DSN

